

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 32

Dated Guwahati, the 16th July, 2018

Hon'ble the Chief Justice has been pleased to constitute a Committee, to supervise the function to be organised for launching the book "Gauhati High Court- History and Heritage" with the following members:

NAME OF THE COMMITTEE	HON'BLE JUDGES	SECRETARY
Committee to supervise the function to be organised for launching the book "Gauhati High Court- History and Heritage"	Hon'ble Mr. Justice A. K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar General

By Order,

Sd/ Robin Phukan
REGISTRAR GENERAL

Memo No. HC. III - 23/2013/PT/886-909 / G, Dated 16th July, 2018
Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The OSD (Protocol), Gauhati High Court, Guwahati.
- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 9) The P.S. to Hon'ble Mr. Justice Arup Kumar Goswami, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati
- 12) The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati
- 13) The P.S. to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
- 14) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

16-07-18

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